



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १०, अंक २०(२)]

गुरुवार, जुलै १८, २०२४/आषाढ २७, शके १९४६

[पृष्ठे ९३, किंमत : रुपये २७.००

असाधारण क्रमांक ५६

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation Act, 2024 (Mah. Act No. XXVII of 2024) is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXVII OF 2024.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 18th July 2024).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2025.

WHEREAS by virtue of article 204 of the Constitution of India, it is necessary to provide for the passing of an Appropriation Act for the appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2025; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fifth year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Act, 2024. Short title.

(१)

Withdrawal
of Rs.
69,26,67,52,56,000
out of the
Consolidated
Fund of the
State for the
Financial Year
2024-2025.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate, inclusive of the sum specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 2024, to the sum of six lakhs ninety two thousand six hundred sixty seven crores, fifty two lakhs, fifty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2025, in respect of the services and purposes specified in column (2) of the Schedule.

Mah.
XXIV of
2024.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2025.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
A-Expenditure on Revenue Account						
General Administration Department						
A-1	Governor and Council of Ministers	2012, 2013,	President, Vice-President/Governor/Administrator of Union Territories Council of Ministers	39,35,60,000	45,14,30,000	84,49,90,000
A-2	Elections	2015,	Elections	35,63,19,08,000	...	35,63,19,08,000
A-3	Public Service Commission.	2051,	Public Service Commission.	2,000	1,18,05,91,000	1,18,05,93,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075,	Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	16,17,83,75,000	1,01,000	16,17,84,76,000
A-5	Social Services	2216, 2235, 2250, 2251,	Housing Social Security and Welfare Other Social Services Secretariat Social Services	3,94,46,91,000	...	3,94,46,91,000
A-6	Information and Publicity	2220,	Information and Publicity	6,53,02,08,000	1,50,000	6,53,03,58,000
A-7	Civil Aviation	3053,	Civil Aviation	9,10,90,62,000	...	9,10,90,62,000
A-8	Census Surveys and Statistics	3454,	Census Surveys and Statistics	5,000	...	5,000
			Total-General Administration Department	71,78,78,11,000	1,63,22,72,000	73,42,00,83,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Home Department			
B-1	Police Administration	2014, 2055, 2070, Other Administrative Services	2,91,04,99,66,000	5,00,50,000	2,91,10,00,16,000
B-2	State Excise	2039, State Excise	2,87,12,88,000	1,51,000	2,87,14,39,000
B-3	Transport Administration	2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport	47,56,84,76,000	1,50,00,00,000	49,06,84,76,000
B-4	Secretariate and Other General Services	2045, 2052, 2075, Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services	77,91,89,000	...	77,91,89,000
B-5	Jails	2056, Jails	7,19,80,25,000	...	7,19,80,25,000
B-6	General Services	2217, 2235, 2250, Urban Development Social Security and Welfare Other Social Services	4,69,17,000	...	4,69,17,000
B-7	Economic Services	3001, 3051, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. Ports and Light Houses	13,55,00,00,000	...	13,55,00,00,000
B-8	Flood Control and Draingae	2711, Flood Control and Drainage	27,00,00,000	...	27,00,00,000
B-9	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
		Total-Home Department	3,63,33,38,63,000	1,55,02,01,000	3,64,88,40,64,000	
Revenue and Forest Department						
C-1	Revenue and District Administration	2029, 2045, 2053, 2070, 2853,	Land Revenue Other Taxes and Duties on Commodities and Services District Administration Other Administrative Services Non-Ferrous Mining and Metallurgical Industries	40,96,25,99,000	38,000	40,96,26,37,000
C-2	Stamps and Registration	2030,	Stamps and Registration	3,66,56,07,000	3,000	3,66,56,10,000
C-3	Interest Payments	2049,	Interest Payments	2,000	2,000	4,000
C-4	Secretariat and Other General Services	2052, 2059, 2075,	Secretariat-General Services Public Works Miscellaneous General Services	85,98,63,000	54,000	85,99,17,000
C-5	Other Social Services	2217, 2225, 2235, 2250,	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	83,08,42,000	11,000	83,08,53,000
C-6	Relief on Account of Natural Calamities	2245,	Relief on Account of Natural Calamities	1,30,65,18,09,000	4,000	1,30,65,18,13,000
C-7	Forest	2406, 2415,	Forestry and Wild Life Agricultural Research and Education	43,53,47,47,000	1,000	43,53,47,48,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
	2551,	Hill Areas			
C-8	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	...	10,00,00,000	10,00,00,000
		Total-Revenue and Forest Department	2,20,50,54,69,000	10,01,13,000	2,20,60,55,82,000
Agriculture and ADF Department					
D-1	Interest Payments	2049,	...	15,94,54,000	15,94,54,000
D-2	Social Security and Welfare	2235,	93,00,000	...	93,00,000
D-3	Agriculture Services	2401, 2402, 2415,	1,44,14,84,32,000	10,00,000	1,44,14,94,32,000
D-4	Animal Husbandry	2403,	20,54,91,23,000	1,000	20,54,91,24,000
D-5	Dairy Development	2404,	2,68,75,49,000	50,00,000	2,69,25,49,000
D-6	Fisheries	2405,	5,19,70,74,000	1,50,000	5,19,72,24,000
D-7	Secretariat and Other Economic Services	2702, 3451,	64,78,28,000	...	64,78,28,000
		Total-Agriculture and ADF Department	1,73,23,93,06,000	16,56,05,000	1,73,40,49,11,000
School Education and Sports Department.					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
E-1	Interest Payments	2049, Interest Payments	...	20,96,48,30,000	20,96,48,30,000
E-2	General Education	2202, General Education	7,82,91,35,37,000	1,90,15,000	7,82,93,25,52,000
E-3	Secretariat and Other Social Services	2204, Sports and Youth Services 2205, Art and Culture 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	7,32,61,25,000	2,000	7,32,61,27,000
Total-School Education and Sports Department.			7,90,23,96,62,000	20,98,38,47,000	8,11,22,35,09,000
Urban Development Department					
F-1	Interest Payments	2049, Interest Payments	...	1,000	1,000
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services 2217, Urban Development 3054, Roads and Bridges 3055, Road Transport	1,72,52,05,62,000	2,50,000	1,72,52,08,12,000
F-3	Secretariat and Other Social Services	2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	1,93,91,64,000	...	1,93,91,64,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3475, Other General Economic Services			
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	2,97,67,09,35,000	...	2,97,67,09,35,000
		Total-Urban Development Department	4,72,13,06,61,000	2,51,000	4,72,13,09,12,000
Finance Department					
G-1	Sales Tax Administration	2020, Collection of Taxes on Income and Expenditure	12,37,75,00,000	1,00,000	12,37,76,00,000
		2040, Taxes on Sales, Trade etc.			
		3475, Other General Economic Services			
G-2	Other Fiscal and Miscellaneous Services	2070, Other Administrative Services	30,10,39,78,000	...	30,10,39,78,000
		2075, Miscellaneous General Services			
G-3	Interest Payment and Debt Servicing	2048, Appropriation for Reduction or Avoidance of Debt		5,33,62,03,50,000	5,33,62,03,50,000
		2049, Interest Payments			
G-4	Secretariat-General Services	2052, Secretariat-General Services	69,83,41,000	...	69,83,41,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	5,61,10,61,000	2,00,000	5,61,12,61,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	5,96,15,92,96,000	2,04,78,39,000	5,98,20,71,35,000
G-7	Social Security and Welfare	2235, Social Security and Welfare	1,29,73,27,000	...	1,29,73,27,000
		Total-Finance Department	6,46,24,75,03,000	5,35,66,84,89,000	11,81,91,59,92,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
Public Works Department					
H-2	Other Administrative and Social Services	2070, 2235,	1,02,00,000	...	1,02,00,000
H-3	Housing	2216,	4,10,62,03,000	...	4,10,62,03,000
H-4	Secretariat and Other Economic Services	2406, 3051, 3053, 3451,	83,05,77,000	...	83,05,77,000
H-5	Roads and Bridges	3054,	66,40,87,66,000	15,00,000	66,41,02,66,000
H-6	Public Works and Administrative and Functional Buildings.	2059, 2202, 2203, 2205, 2210, 2217, 2230, 2403, 2405,	35,41,02,28,000	6,33,01,000	35,47,35,29,000
			Total-Public Works Department		1,06,83,07,75,000
Water Resources Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
I-1	Interest Payments	2049, Interest Payments	Rs. ...	Rs. 17,10,59,21,000	17,10,59,21,000
I-2	Social Security and Welfare	2235, Social Security and Welfare	2,00,00,000	...	2,00,00,000
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2700, Major Irrigation 2701, Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research	25,83,54,40,000	...	25,83,54,40,000
I-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	78,89,13,000	...	78,89,13,000
Total-Water Resources Department			26,64,43,53,000	17,10,59,21,000	43,75,02,74,000
Law and Judiciary Department					
J-1	Administration of Justice	2014, Administration of Justice	35,91,86,41,000	6,86,42,04,000	42,78,28,45,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services 2070, Other Administrative Services 2235, Social Security and Welfare 2250, Other Social Services 3475, Other General Economic Services	2,56,03,20,000	11,00,000	2,56,14,20,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604, Panchayati Raj Institutions	7,32,60,000	...	7,32,60,000
	Total-Law and Judiciary Department		38,55,22,21,000	6,86,53,04,000	45,41,75,25,000
INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT					
K-1	Other Taxes and Duties on Commodities and Services	2045, Other Taxes and Duties on Commodities and Services	94,85,52,000	...	94,85,52,000
K-3	Stationary and Printing	2057, Supplies and Disposals	2,64,43,38,000	1,00,000	2,64,44,38,000
		2058, Stationery and Printing			
		2406, Forestry and Wild Life			
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	4,42,10,17,000	...	4,42,10,17,000
K-5	Social Security and Welfare	2235, Social Security and Welfare	19,10,000	...	19,10,000
K-6	Energy	2801, Power	97,33,99,98,000	...	97,33,99,98,000
		2810, New and Renewable Energy			
K-7	Industries	2851, Village and Small Industries	45,04,97,02,000	1,000	45,04,97,03,000
		2852, Industries			
		2853, Non-Ferrous Mining and Metallurgical Industries			
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services	31,32,62,000	...	31,32,62,000
Total-INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT			1,50,71,87,79,000	1,01,000	1,50,71,88,80,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
3475,	Other General Economic Services				
		Total-Food,Civil Supplies and Consumer Protection Department	16,90,70,66,000	26,80,13,000	17,17,50,79,000
Social Justice and Special Assistance Department					
N-2	Secretariat and Other Social Services	2053, 2216, 2251,	20,82,00,01,000	1,000	20,82,00,02,000
		District Administration Housing Secretariat Social Services			
N-3	Welfare of Scheduled Caste and Scheduled Tribes,Other Backward Classes and Minorities.	2053, 2202, 2205, 2210, 2211, 2215, 2216, 2217, 2225, 2230, 2235, 2401, 2402, 2403, 2405, 2406, 2501,	1,67,88,52,25,000	5,00,000	1,67,88,57,25,000
		District Administration General Education Art and Culture Medical and Public Health Family Welfare Water Supply and Sanitation Housing Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Crop Husbandry Soil and Water Conservation Animal Husbandry Fisheries Forestry and Wild Life Special Programmes for Rural Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-14	District Plan-Mumbai City	2041, 2053, 2202, 2203, 2204, 2205, 2210, 2216, 2217, 2225, 2230, 2235, 2236, 2405, 2810, 2851, 3451, 3452,	3,24,23,00,000	...	3,24,23,00,000
		Taxes on Vehicles			
		District Administration			
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			
		Housing			
		Urban Development			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Labour, Employment and Skill Development			
		Social Security and Welfare			
		Nutrition			
		Fisheries			
		New and Renewable Energy			
		Village and Small Industries			
		Secretariat-Economic Services			
		Tourism			
O-16	District Plan-Mumbai Suburban	2041, 2053, 2202, 2203, 2204, 2205, 2210,	8,61,20,10,000	...	8,61,20,10,000
		Taxes on Vehicles			
		District Administration			
		General Education			
		Technical Education.			
		Sports and Youth Services			
		Art and Culture			
		Medical and Public Health			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2216,	Housing				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3056,	Inland Water Transport				
3435,	Ecology and Environment				
3451,	Secretariat-Economic Services				
3452,	Tourism				
2041,	Taxes on Vehicles		7,60,18,00,000	...	7,60,18,00,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
O-18	District Plan-Thane		7,60,18,00,000	...	7,60,18,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-20	District Plan-Raigad		3,26,59,21,000	...	3,26,59,21,000
		2041, Taxes on Vehicles			
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
			Rs.	Rs.	Rs.
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3056, Inland Water Transport			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-22	District Plan-Ratnagiri		2,68,25,63,000	...	2,68,25,63,000
		2041, Taxes on Vehicles			
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-24	District Plan-Sindhudurg		1,98,32,15,000	...	1,98,32,15,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-26	District Plan-Pune		10,70,60,16,000	...	10,70,60,16,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-28	District Plan-Satara		4,66,73,71,000	...	4,66,73,71,000
		2041, Taxes on Vehicles			
		2053, District Administration			
		2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2204,	Sports and Youth Services				
2205,	Art and Culture				
O-30	District Plan-Sangli		3,48,35,71,000	...	3,48,35,71,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-32	District Plan-Solapur		5,48,56,50,000	...	5,48,56,50,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
O-34	District Plan-Kollhapur		4,37,50,09,000	...	4,37,50,09,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-36	District Plan-Nashik		6,39,68,00,000	...	6,39,68,00,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
O-38	District Plan-Dhule		2,39,37,45,000	...	2,39,37,45,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
O-40	District Plan-Jalgaon		4,79,97,96,000	...	4,79,97,96,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-42	District Plan-Ahmednagar		5,62,45,90,000	...	5,62,45,90,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-44	District Plan-Nandurbar		1,46,18,80,000	...	1,46,18,80,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
220,		Information and Publicity			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-46	District Plan-Chhatrapati Sambhajinagar		4,86,63,93,000	...	4,86,63,93,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2230,	Labour, Employment and Skill Development		
		2235,	Social Security and Welfare		
		2236,	Nutrition		
		2403,	Animal Husbandry		
		2405,	Fisheries		
		2406,	Forestry and Wild Life		
		2425,	Co-operation		
		2501,	Special Programmes for Rural Development		
		2515,	Other Rural Development Programmes		
		2702,	Minor Irrigation		
		2801,	Power		
		2810,	New and Renewable Energy		
		2851,	Village and Small Industries		
		3054,	Roads and Bridges		
		3451,	Secretariat-Economic Services		
		3452,	Tourism		
		3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		
O-48	District Plan-Jalna	2041,	Taxes on Vehicles	3,35,49,30,000	3,35,49,30,000
		2053,	District Administration
		2202,	General Education		
		2203,	Technical Education.		
		2204,	Sports and Youth Services		
		2205,	Art and Culture		
		2210,	Medical and Public Health		
		2215,	Water Supply and Sanitation		
		2217,	Urban Development		
		2220,	Information and Publicity		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-50	District Plan-Parbhani		2,81,76,72,000	...	2,81,76,72,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-52	District Plan-Nanded		4,19,11,98,000	...	4,19,11,98,000
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-54	District Plan-Beed		3,56,89,17,000	...	3,56,89,17,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-56	District Plan-Latur				
2041,	Taxes on Vehicles		3,28,41,68,000	...	3,28,41,68,000
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-58	District Plan-Dharashiv		3,26,62,78,000	..	3,26,62,78,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2230,	Labour, Employment and Skill Development		
		2235,	Social Security and Welfare		
		2236,	Nutrition		
		2403,	Animal Husbandry		
		2404,	Dairy Development		
		2405,	Fisheries		
		2406,	Forestry and Wild Life		
		2425,	Co-operation		
		2515,	Other Rural Development Programmes		
		2702,	Minor Irrigation		
		2801,	Power		
		2810,	New and Renewable Energy		
		2851,	Village and Small Industries		
		3054,	Roads and Bridges		
		3451,	Secretariat-Economic Services		
		3452,	Tourism		
		3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		
O-60	District Plan-Hingoli	2041,	Taxes on Vehicles	2,19,54,13,000	2,19,54,13,000
		2053,	District Administration	...	
		2202,	General Education		
		2203,	Technical Education.		
		2204,	Sports and Youth Services		
		2205,	Art and Culture		
		2210,	Medical and Public Health		
		2215,	Water Supply and Sanitation		
		2217,	Urban Development		
		2220,	Information and Publicity		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other			
2230,		Backward Classes and Minorities.			
2235,		Labour, Employment and Skill Development			
2236,		Social Security and Welfare			
2403,		Nutrition			
2404,		Animal Husbandry			
2405,		Dairy Development			
2406,		Fisheries			
2425,		Forestry and Wild Life			
2515,		Co-operation			
2702,		Other Rural Development Programmes			
2801,		Minor Irrigation			
2810,		Power			
2851,		New and Renewable Energy			
3054,		Village and Small Industries			
3451,		Roads and Bridges			
3452,		Secretariat-Economic Services			
3604,		Tourism			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-62	District Plan-Nagpur		6,83,70,82,000	...	6,83,70,82,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-64	District Plan-Wardha		2,44,48,16,000	...	2,44,48,16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-66	District Plan-Bhandara		2,03,43,90,000	...	2,03,43,90,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-68	District Plan-Chandrapur		3,35,30,48,000	...	3,35,30,48,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles		2,98,84,00,000	...	2,98,84,00,000
2053,	District Administration				
2202,	General Education				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
O-70	District Plan-Gadchiroli		2,98,84,00,000	...	2,98,84,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
O-72	District Plan-Gondia		1,91,86,58,000	...	1,91,86,58,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-74	District Plan-Amaravati		3,71,73,58,000	...	3,71,73,58,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-76	District Plan-Akola		2,14,40,46,000	...	2,14,40,46,000
2041,		Taxes on Vehicles			
2053,		District Administration			
2202,		General Education			
2203,		Technical Education.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
O-78	District Plan-Yavatmal		3,32,17,82,000	...	3,32,17,82,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
O-80	District Plan-Buldhana		3,16,84,81,000	...	3,16,84,81,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
O-82	District Plan-Washim		2,20,02,74,000	...	2,20,02,74,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2041,	Taxes on Vehicles				
2053,	District Administration				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
O-84	District Plan-Palghar		2,68,57,70,000	...	2,68,57,70,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
Total-Planning Department			2,23,33,27,65,000	1,25,30,63,000	2,24,58,58,28,000
Parliamentary Affairs Department					
P-1	Secretariat-General Services	2052,	Secretariat-General Services	4,69,65,000	4,69,65,000
P-2	Social Security and Welfare	2235,	Social Security and Welfare	60,000	60,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		Total-Parliamentary Affairs Department	4,70,25,000	...	4,70,25,000
		Housing Department			
Q-1	Interest Payments	2049, Interest Payments	...	37,70,89,000	37,70,89,000
Q-2	Other Administrative Services	2070, Other Administrative Services	3,56,01,000	...	3,56,01,000
Q-3	Housing	2216, Housing 2217, Urban Development 2235, Social Security and Welfare 2406, Forestry and Wild Life	31,81,62,98,000	...	31,81,62,98,000
Q-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	14,08,82,000	...	14,08,82,000
		Total-Housing Department	31,99,27,81,000	37,70,89,000	32,36,98,70,000
		Public Health Department			
R-1	Medical and Public Health	2049, Interest Payments 2210, Medical and Public Health 2211, Family Welfare 2235, Social Security and Welfare	1,54,64,21,22,000	70,55,01,000	1,55,34,76,23,000
R-2	Secretariat Social Services	2251, Secretariat Social Services	22,92,50,000	...	22,92,50,000
		Total-Public Health Department	1,54,87,13,72,000	70,55,01,000	1,55,57,68,73,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Medical Education and Drugs Department					
S-1	Medical and Public Health	2210,	62,23,96,19,000	1,50,000	62,23,97,69,000
S-2	Social Security and Welfare	2235,	40,00,000	...	40,00,000
S-3	Secretariat Social Services	2251,	26,74,31,000	1,000	26,74,32,000
Total-Medical Education and Drugs Department			62,51,10,50,000	1,51,000	62,51,12,01,000
Tribal Development Department					
T-1	Interest Payments	2049,	...	55,85,00,000	55,85,00,000
T-2	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	2225,	1,22,59,30,000	...	1,22,59,30,000
T-3	Social Security and Welfare	2235,	46,80,000	...	46,80,000
T-4	Secretariat Social Services	2251,	21,72,22,000	...	21,72,22,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, 2059, 2202, 2204, 2210, 2211, 2215,	1,35,82,45,37,000	...	1,35,82,45,37,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2216,	Housing				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2401,	Crop Husbandry				
2402,	Soil and Water Conservation				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2505,	Rural Employment				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
2852,	Industries				
3054,	Roads and Bridges				
3055,	Road Transport				
T-9	District Schemes		20,00,07,44,000	...	20,00,07,44,000
		Total-Tribal Development Department	1,57,27,31,13,000	55,85,00,000	1,57,83,16,13,000
		Environment and Climate Change Department			
U-1	Interest Payments		...	10,57,56,000	10,57,56,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
U-2	Social Security and Welfare	2235, Social Security and Welfare	60,000	...	60,000
U-3	Secretariat Social Services	2251, Secretariat Social Services	7,76,97,000	...	7,76,97,000
U-4	Ecology and Environment	3435, Ecology and Environment	4,49,95,02,000	...	4,49,95,02,000
		Total-Environment and Climate Change Department	4,57,72,59,000	10,57,56,000	4,68,30,15,000
CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT					
V-1	Interest Payments	2049, Interest Payments	...	12,47,81,000	12,47,81,000
V-2	Co-operation.	2070, Other Administrative Services	23,34,14,78,000	1,60,000	23,34,16,38,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT	23,34,14,78,000	12,49,41,000	23,46,64,19,000
Higher and Technical Education Department					
W-1	Interest Payments	2049, Interest Payments	...	3,66,47,08,000	3,66,47,08,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
W-2	General Education	2202, General Education	1,10,39,61,30,000	1,96,000	1,10,39,63,26,000
W-3	Technical Education.	2203, Technical Education.	26,35,39,62,000	1,50,000	26,35,41,12,000
W-4	Art and Culture	2205, Art and Culture	4,38,18,94,000	...	4,38,18,94,000
W-5	Social Security and Welfare	2235, Social Security and Welfare	17,90,000	...	17,90,000
W-6	Secretariat Social Services	2251, Secretariat Social Services	23,01,77,000	...	23,01,77,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2406, Forestry and Wild Life	1,00,000	...	1,00,000
Total-Higher and Technical Education Department			1,41,36,40,53,000	3,66,50,54,000	1,45,02,91,07,000
Women and Child Development Department					
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition	1,48,56,14,56,000	...	1,48,56,14,56,000
X-2	Secretariat Social Services	2251, Secretariat Social Services	16,74,00,000	...	16,74,00,000
Total-Women and Child Development Department			1,48,72,88,56,000	...	1,48,72,88,56,000
Water Supply and Sanitation Department.					
Y-1	Interest Payments	2049, Interest Payments	...	28,50,00,000	28,50,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	60,07,14,06,000	10,00,000	60,07,24,06,000
Y-3	Social Security and Welfare	2235, Social Security and Welfare 2406, Forestry and Wild Life	19,00,000	..	19,00,000
Y-4	Minor Irrigation	2702, Minor Irrigation	58,52,21,000	..	58,52,21,000
Y-5	Secretariat-Economic Services	3451, Secretariat-Economic Services	25,46,25,000	..	25,46,25,000
Total-Water Supply and Sanitation Department.			60,91,31,52,000	28,60,00,000	61,19,91,52,000
Skills, Employment, Entrepreneurship And Innovation Department					
ZA-1	Interest Payments	2049, Interest Payments	..	62,57,55,000	62,57,55,000
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat Social Services 2406, Forestry and Wild Life	31,44,77,80,000	15,03,000	31,44,92,83,000
Total-Skills, Employment, Entrepreneurship And Innovation Department			31,44,77,80,000	62,72,58,000	32,07,50,38,000
Maharashtra Legislature Secretariat					
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	5,41,13,98,000	2,54,60,000	5,43,68,58,000
ZC-2	Social Security and Welfare	2235, Social Security and Welfare	40,05,40,000	..	40,05,40,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Maharashtra Legislature Secretariat	5,81,19,38,000	2,54,60,000	5,83,73,98,000
Tourism and Cultural Affairs Department					
ZD-1	Secretariate and Other Social Services	2070, 2220, 2251,	19,87,11,000	...	19,87,11,000
		Other Administrative Services Information and Publicity Secretariat Social Services			
ZD-2	Art and Culture	2205,	13,00,97,84,000	...	13,00,97,84,000
		Art and Culture			
ZD-3	Social Security and Welfare	2235,	3,60,000	...	3,60,000
		Social Security and Welfare			
ZD-4	Tourism	3452,	20,83,00,00,000	...	20,83,00,00,000
		Tourism			
		Total-Tourism and Cultural Affairs Department	34,03,88,55,000	...	34,03,88,55,000
Minorities Development Department					
ZE-1	Minorities Development.	2052, 2053, 2075, 2205, 2225, 2235, 2406,	9,38,00,01,000	...	9,38,00,01,000
		Secretariat-General Services District Administration Miscellaneous General Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Forestry and Wild Life			
		Total-Minorities Development Department	9,38,00,01,000	...	9,38,00,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
Marathi Language Department					
ZF-1	Secretariat-General Services	2052,	20,52,23,000	...	20,52,23,000
ZF-2	Art and Culture	2205,	49,14,86,000	...	49,14,86,000
ZF-3	Social Security and Welfare	2235,	2,40,000	...	2,40,000
Total-Marathi Language Department			69,69,49,000	...	69,69,49,000
Other Backward Bahujan Welfare Department					
ZG-1	Interest Payments	2049,	...	38,90,91,000	38,90,91,000
ZG-2	Secretariate and Other Social Services	2216, 2251,	20,61,17,000	1,000	20,61,18,000
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, 2235,	44,86,27,73,000	...	44,86,27,73,000
Total-Other Backward Bahujan Welfare Department			45,06,88,90,000	38,90,92,000	45,45,79,82,000
Soil and Water Conservation Department					
ZH-1	Interest Payments	2049,	...	6,000	6,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
ZH-2	Social Security and Welfare	2235, Social Security and Welfare	50,00,000	...	50,00,000
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2406, Forestry and Wild Life 2702, Minor Irrigation	7,36,58,32,000	...	7,36,58,32,000
ZH-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	18,03,61,000	...	18,03,61,000
		Total-Soil and Water Conservation Department	7,55,11,93,000	6,000	7,55,11,99,000
		Persons with Disabilities Welfare Department			
ZI-1	Interest Payments	2049, Interest Payments	...	11,00,00,000	11,00,00,000
ZI-2	Secretariat Social Services	2251, Secretariat Social Services	20,69,45,000	...	20,69,45,000
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	15,26,30,19,000	...	15,26,30,19,000
		Total-Persons with Disabilities Welfare Department	15,46,99,64,000	11,00,00,000	15,57,99,64,000
		Total-A-Expenditure on Revenue Account	46,67,13,65,28,000	6,28,71,47,27,000	52,95,85,12,55,000
		B-Expenditure on Capital Account			
		General Administration Department			
A-9	Capital Outlay on Public Works	4059, Capital Outlay on Public Works 4070, Capital Outlay on Other Administrative Services 5053, Capital Outlay on Civil Aviation	1,95,48,05,000	...	1,95,48,05,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		5275, Capital Outlay on Other Communication Services			
A-10	Loans to Government Servants etc	7610, Loans to Government Servants etc	16,62,40,000	...	16,62,40,000
		Total-General Administration Department	2,12,10,45,000	...	2,12,10,45,000
		Home Department			
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	28,20,25,33,000	...	28,20,25,33,000
		4070, Capital Outlay on Other Administrative Services			
		5002, Capital Outlay on Indian Railways-Commercial Line			
		5055, Capital Outlay on Road Transport			
B-11	Loans to Government Servants etc	7610, Loans to Government Servants etc	93,32,18,000	...	93,32,18,000
		Total-Home Department	29,13,57,51,000	...	29,13,57,51,000
		Revenue and Forest Department			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, Capital Outlay on Social Security and Welfare	1,18,000	1,00,00,000	1,01,18,000
		4250, Capital Outlay on Other Social Services			
		6245, Loans for Relief on Account of Natural Calamities			
C-10	Capital Expenditure on Economic Services	4406, Capital Outlay on Forestry and Wild Life	13,36,79,95,000	...	13,36,79,95,000
		4415, Capital Outlay on Agricultural Research and Education			
		4701, Capital Outlay on Medium Irrigation			
		5475, Capital Outlay on Other General Economic Services			
		6401, Loans for Crop Husbandry			

THE SCHEDULE
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No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
C-11	Internal Debt of the State Government	6003,	Internal Debt of the State Government	1,000	1,000
C-12	Loans to Government Servants etc	7610,	Loans to Government Servants etc	2,03,08,50,000	2,03,08,50,000
			Total-Revenue and Forest Department	1,00,01,000	15,40,89,64,000
Agriculture and ADF Department					
D-8	Capital Outlay on Animal Husbandry	4403,	Capital Outlay on Animal Husbandry	37,26,35,000	37,26,35,000
D-9	Capital Expenditure on Fisheries	4405,	Capital Outlay on Fisheries	1,76,07,79,000	1,76,07,79,000
		6405,	Loans for Fisheries
D-10	Internal Debt of the State Government	4404,	Capital Outlay On Dairy Development	2,48,83,00,000	2,48,83,01,000
		6003,	Internal Debt of the State Government	1,000	...
D-11	Loans to Government Servants, etc	6216,	Loans for Housing	27,96,72,000	27,96,72,000
		7610,	Loans to Government Servants etc
			Total-Agriculture and ADF Department	4,90,13,86,000	4,90,13,87,000
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	2,01,00,04,000	2,01,00,04,000
E-5	Loans to Government Servants etc	7610,	Loans to Government Servants etc	11,74,98,000	11,74,98,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Rs. Charged on the Consolidated Fund (5)	
		Total-School Education and Sports Department.	Rs. 2,12,75,02,000	Rs. ...	Rs. 2,12,75,02,000
		Urban Development Department			
F-5	Capital Expenditure on Social Services	4217, 5475, Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	32,06,00,02,000	...	32,06,00,02,000
F-7	Loans for Urban Development	6217, Loans for Urban Development	52,74,00,12,000	...	52,74,00,12,000
F-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	6,47,40,000	...	6,47,40,000
		Total-Urban Development Department	84,86,47,54,000	...	84,86,47,54,000
		Finance Department			
G-8	Capital Outlay on Other Administrative Services	4070, 5475, Capital Outlay on Other Administrative Services Capital Outlay on Other General Economic Services	1,95,42,59,000	...	1,95,42,59,000
G-9	Public Debt and Inter State Settlement	6003, 6004, 7810, Internal Debt of the State Government Loans and Advances from the Central Government Inter State Settlement	...	5,54,76,70,06,000	5,54,76,70,06,000
G-10	Loans to Government Servants etc	7610, Loans to Government Servants etc	2,06,93,20,000	...	2,06,93,20,000
		Total-Finance Department	4,02,35,79,000	5,54,76,70,06,000	5,58,79,05,85,000
		Public Works Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	2,01,90,53,22,000 ...	2,01,90,53,22,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4225, 4235, 4250,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services	48,40,79,27,000 20,00,00,000	48,60,79,27,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, 4210, 4250,	Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services	46,58,19,000 ...	46,58,19,000
H-11	Loans to Government Servants etc	7610,	Loans to Government Servants etc	51,89,75,000 ...	51,89,75,000
			Total-Public Works Department	2,51,29,80,43,000	2,51,49,80,43,000
Water Resources Department					
I-5	Capital Expenditure on Irrigation	4402, 4700, 4701, 4702, 4705,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major Irrigation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Command Area Development	1,77,85,83,72,000 20,00,000	1,77,86,03,72,000

No. of Grant or other Appropriation (1)		Services and Purposes (2)		Head of Account (3)		Sums not exceeding -		Total
						Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
I-6	Internal Debt of the State Government	6003,	Internal Debt of the State Government	...	17,18,41,00,000	...	17,18,41,00,000	17,18,41,00,000
I-7	Loans to Government Servants etc	7610,	Loans to Government Servants etc	1,08,12,50,000	1,08,12,50,000	1,08,12,50,000
			Total-Water Resources Department	1,78,93,96,22,000	17,18,61,00,000	...	1,96,12,57,22,000	1,96,12,57,22,000
			Law and Judiciary Department					
J-4	Capital Outlay on Public Works	4059,	Capital Outlay on Public Works	24,00,00,000	24,00,00,000	24,00,00,000
J-5	Loans to Government Servants etc	7610,	Loans to Government Servants etc	29,02,01,000	29,02,01,000	29,02,01,000
			Total-Law and Judiciary Department	53,02,01,000	53,02,01,000	53,02,01,000
			INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT					
K-9	Capital Expenditure on Economic and Social Services	4058, 4851, 6250,	Capital Outlay on Stationery and Printing Capital Outlay on Village and Small Industries. Loans for Other Social Services	1,10,25,50,000	1,10,25,50,000	1,10,25,50,000
K-10	Capital Expenditure on Industries	4875,	Capital Outlay on Other Industries	2,50,00,00,000	2,50,00,00,000	2,50,00,00,000
K-11	Capital Expenditure on Energy.	4801, 6801, 6875,	Capital Outlay on Power Projects Loans for Power Projects Loans For Other Industries	32,00,00,03,000	32,00,00,03,000	32,00,00,03,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
K-13	Loans to Government Servants etc	7610, Loans to Government Servants etc	14,81,39,000	...	14,81,39,000
		Total-INDUSTRIES, ENERGY, LABOUR AND MINING DEPARTMENT	35,75,06,92,000	...	35,75,06,92,000
		Rural Development Department			
L-7	Capital Expenditure on Rural Development	4515, Capital Outlay on Other Rural Development Programmes	72,74,60,09,000	...	72,74,60,09,000
		5054, Capital Outlay on Roads and Bridges			
		6216, Loans for Housing			
L-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	4,01,60,000	...	4,01,60,000
		Total-Rural Development Department	72,78,61,69,000	...	72,78,61,69,000
		Food, Civil Supplies and Consumer Protection Department			
M-4	Capital Outlay on Food Storage and Warehousing	4408, Capital Outlay on Food Storage and Warehousing	1,53,30,34,81,000	...	1,53,30,34,81,000
M-5	Capital Outlay on Other General Economic Services	5475, Capital Outlay on Other General Economic Services	18,60,01,000	...	18,60,01,000
M-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	7,73,01,000	...	7,73,01,000
		Total-Food, Civil Supplies and Consumer Protection Department	1,53,56,67,83,000	...	1,53,56,67,83,000
		Social Justice and Special Assistance Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
N-4	Capital Expenditure on Social Services	4059, 4225, 4235, 4402, 4425, 6225,	Capital Outlay on Public Works Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Co-operation Loans for Welfare of Scheduled Castes, Scheduled Tribes , Other Backward Classes and Minorities.	10,32,50,03,000	...	10,32,50,03,000
N-5	Loans to Government Servants, etc	6216, 7610,	Loans for Housing Loans to Government Servants etc	7,98,93,000	...	7,98,93,000
N-7	District Schemes	4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	59,87,66,000	...	59,87,66,000
N-8	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes , Other Backward Classes and Minorities.	1,20,79,000	...	1,20,79,000
			Total-Social Justice and Special Assistance Department	11,01,57,41,000	...	11,01,57,41,000
Planning Department						
O-10	Capital Outlay on Other Rural Development	4250, 4515, 5452,	Capital Outlay on Other Social Services Capital Outlay on Other Rural Development Programmes Capital outlay on Tourism	68,97,55,44,000	...	68,97,55,44,000
O-11	Capital Outlay on Hill Areas.	4551,	Capital Outlay on Hill Areas.	2,55,00,00,000	...	2,55,00,00,000
O-12	Investment in General Financial and Trading Institutions	5465,	Investment in General Financial and Trading Institutions	20,00,00,000	...	20,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-13	Loans to Government Servants etc	7610,	Loans to Government Servants etc	3,69,20,000	3,69,20,000
O-15	District Plan-Mumbai City	4055, 4059, 4210, 4235, 4250, 4405, 4515,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Fisheries Capital Outlay on Other Rural Development Programmes	1,65,77,00,000	1,65,77,00,000
O-17	District Plan-Mumbai Suburban	4055, 4059, 4210, 4216, 4235, 4250, 4403, 4405, 4406, 4515, 6250,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Housing Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Animal Husbandry Capital Outlay on Fisheries Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes Loans for Other Social Services	1,50,79,90,000	1,50,79,90,000
O-19	District Plan-Thane	4055, 4059, 4210, 4235, 4250,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services	1,77,82,00,000	1,77,82,00,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-21	District Plan-Raigad	4055, Capital Outlay on Police	1,05,40,79,000	...	1,05,40,79,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-23	District Plan-Ratnagiri	4055, Capital Outlay on Police	91,74,37,000	...	91,74,37,000
		4059, Capital Outlay on Public Works			

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No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Rs. Charged on the Consolidated Fund (5)		
O-27	District Plan-Pune	4055,	Capital Outlay on Police	Rs.	Rs.	
		4059,	Capital Outlay on Public Works	1,85,39,84,000	...	1,85,39,84,000
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4405,	Capital Outlay on Fisheries			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			
		4702,	Capital Outlay on Minor Irrigation			
		4711,	Capital Outlay on Flood Control Projects			
		5054,	Capital Outlay on Roads and Bridges			
		6217,	Loans for Urban Development			
6250,	Loans for Other Social Services					
6851,	Loans for Village and Small Industries.					
O-29	District Plan-Satara	4055,	Capital Outlay on Police	Rs.	Rs.	
		4059,	Capital Outlay on Public Works	1,08,26,29,000	...	1,08,26,29,000
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			

THE SCHEDULE
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No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-31	District Plan-Sangli	4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.	1,37,64,29,000	...	1,37,64,29,000
		4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandry 4405, Capital Outlay on Fisheries 4406, Capital Outlay on Forestry and Wild Life 4515, Capital Outlay on Other Rural Development Programmes 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges 6217, Loans for Urban Development 6250, Loans for Other Social Services 6851, Loans for Village and Small Industries.			
O-33	District Plan-Solapur	4055, Capital Outlay on Police 4059, Capital Outlay on Public Works 4210, Capital Outlay on Medical and Public Health 4216, Capital Outlay on Housing	1,53,43,50,000	...	1,53,43,50,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-35	District Plan-Kolhapur	4055, Capital Outlay on Police	1,38,49,91,000	...	1,38,49,91,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. Rs.	
O-37	District Plan-Nashik	4055,	Capital Outlay on Police	Rs. 1,73,32,00,000	Rs. 1,73,32,00,000
		4059,	Capital Outlay on Public Works
		4210,	Capital Outlay on Medical and Public Health		
		4216,	Capital Outlay on Housing		
		4235,	Capital Outlay on Social Security and Welfare		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4702,	Capital Outlay on Minor Irrigation		
		5054,	Capital Outlay on Roads and Bridges		
		6250,	Loans for Other Social Services		
		O-39	District Plan-Dhule	4055,	Capital Outlay on Police
4059,	Capital Outlay on Public Works		
4202,	Capital Outlay on Education, Sports, Art and Culture				
4210,	Capital Outlay on Medical and Public Health				
4216,	Capital Outlay on Housing				
4235,	Capital Outlay on Social Security and Welfare				
4250,	Capital Outlay on Other Social Services				
4402,	Capital Outlay on Soil and Water Conservation				
4403,	Capital Outlay on Animal Husbandry				
4405,	Capital Outlay on Fisheries				
4406,	Capital Outlay on Forestry and Wild Life				
4515,	Capital Outlay on Other Rural Development Programmes				
4711,	Capital Outlay on Flood Control Projects				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-41	District Plan-Jalgaon	4055, Capital Outlay on Police	1,27,02,04,000	...	1,27,02,04,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-43	District Plan-Ahmednagar	4055, Capital Outlay on Police	1,68,54,10,000	...	1,68,54,10,000
		4059, Capital Outlay on Public Works			
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)		
			Rs.	Rs.	Rs.	
O-45	District Plan-Nandurbar	4702,	Capital Outlay on Minor Irrigation			
		5054,	Capital Outlay on Roads and Bridges			
		6250,	Loans for Other Social Services			
		4055,	Capital Outlay on Police	45,81,20,000	...	45,81,20,000
		4059,	Capital Outlay on Public Works			
		4210,	Capital Outlay on Medical and Public Health			
		4235,	Capital Outlay on Social Security and Welfare			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4515,	Capital Outlay on Other Rural Development Programmes			
		5054,	Capital Outlay on Roads and Bridges			
6250,	Loans for Other Social Services					
6851,	Loans for Village and Small Industries.					
O-47	District Plan-Chhatrapati Sambhajinagar	4055,	Capital Outlay on Police	1,73,36,07,000	...	1,73,36,07,000
		4059,	Capital Outlay on Public Works			
		4210,	Capital Outlay on Medical and Public Health			
		4216,	Capital Outlay on Housing			
		4235,	Capital Outlay on Social Security and Welfare			
		4250,	Capital Outlay on Other Social Services			
		4402,	Capital Outlay on Soil and Water Conservation			
		4403,	Capital Outlay on Animal Husbandry			
		4406,	Capital Outlay on Forestry and Wild Life			
		4515,	Capital Outlay on Other Rural Development Programmes			
		4711,	Capital Outlay on Flood Control Projects			
5054,	Capital Outlay on Roads and Bridges					
6217,	Loans for Urban Development					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		6250, 6851,			
		Loans for Other Social Services Loans for Village and Small Industries.			
O-49	District Plan-Jalna	4055, 4059, 4210, 4235, 4250, 4402, 4403, 4406, 4515, 4711, 5054, 6217, 6250, 6851,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges Loans for Urban Development Loans for Other Social Services Loans for Village and Small Industries.	54,50,70,000 ...	54,50,70,000
O-51	District Plan-Parbhani	4055, 4059, 4210, 4235, 4250, 4402, 4403, 4406, 4515, 5054,	Capital Outlay on Police Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Animal Husbandry Capital Outlay on Forestry and Wild Life Capital Outlay on Other Rural Development Programmes Capital Outlay on Roads and Bridges	63,23,28,000 ...	63,23,28,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-57	District Plan-Latur	4055, Capital Outlay on Police	72,58,32,000	...	72,58,32,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-59	District Plan-Dharashiv	4055, Capital Outlay on Police	81,37,22,000	...	81,37,22,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		5054, Capital Outlay on Roads and Bridges			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		6250, Loans for Other Social Services			
O-61	District Plan-Hingoli	4055, Capital Outlay on Police	57,45,87,000	...	57,45,87,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-63	District Plan-Nagpur	4055, Capital Outlay on Police	2,60,29,18,000	...	2,60,29,18,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4702,	Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6217,	Loans for Urban Development		
		6250,	Loans for Other Social Services		
O-69	District Plan-Chandrapur	4055,	Capital Outlay on Police	1,20,69,52,000	1,20,69,52,000
		4059,	Capital Outlay on Public Works
		4210,	Capital Outlay on Medical and Public Health		
		4216,	Capital Outlay on Housing		
		4235,	Capital Outlay on Social Security and Welfare		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4702,	Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6250,	Loans for Other Social Services		
O-71	District Plan-Gadchiroli	4055,	Capital Outlay on Police	1,07,16,00,000	1,07,16,00,000
		4059,	Capital Outlay on Public Works

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		4202,	Capital Outlay on Education, Sports, Art and Culture		
		4210,	Capital Outlay on Medical and Public Health		
		4216,	Capital Outlay on Housing		
		4235,	Capital Outlay on Social Security and Welfare		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4702,	Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6250,	Loans for Other Social Services		
O-73	District Plan-Gondia	4055,	Capital Outlay on Police	73,13,42,000	73,13,42,000
		4059,	Capital Outlay on Public Works
		4202,	Capital Outlay on Education, Sports, Art and Culture		
		4210,	Capital Outlay on Medical and Public Health		
		4216,	Capital Outlay on Housing		
		4235,	Capital Outlay on Social Security and Welfare		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4702,	Capital Outlay on Minor Irrigation		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	Rs.
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-79	District Plan-Yavatmal		1,39,82,18,000	...	1,39,82,18,000
		4055, Capital Outlay on Police			
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4216, Capital Outlay on Housing			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-81	District Plan-Buldhana		1,23,15,19,000	...	1,23,15,19,000
		4055, Capital Outlay on Police			
		4059, Capital Outlay on Public Works			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. (5)	
			Rs.	Rs.	Rs.
		4210,	Capital Outlay on Medical and Public Health		
		4216,	Capital Outlay on Housing		
		4235,	Capital Outlay on Social Security and Welfare		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4702,	Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		
		6250,	Loans for Other Social Services		
		6851,	Loans for Village and Small Industries.		
O-83	District Plan-Washim	4055,	Capital Outlay on Police	61,97,26,000	61,97,26,000
		4059,	Capital Outlay on Public Works
		4210,	Capital Outlay on Medical and Public Health		
		4235,	Capital Outlay on Social Security and Welfare		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4403,	Capital Outlay on Animal Husbandry		
		4405,	Capital Outlay on Fisheries		
		4406,	Capital Outlay on Forestry and Wild Life		
		4515,	Capital Outlay on Other Rural Development Programmes		
		4702,	Capital Outlay on Minor Irrigation		
		4711,	Capital Outlay on Flood Control Projects		
		5054,	Capital Outlay on Roads and Bridges		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-85	District Plan-Palghar	6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
		4055, Capital Outlay on Police	76,42,30,000	...	76,42,30,000
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4235, Capital Outlay on Social Security and Welfare			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
4406, Capital Outlay on Forestry and Wild Life					
4515, Capital Outlay on Other Rural Development Programmes					
4702, Capital Outlay on Minor Irrigation					
5054, Capital Outlay on Roads and Bridges					
6250, Loans for Other Social Services					
Total-Planning Department			1,12,27,11,53,000	...	1,12,27,11,53,000
Parliamentary Affairs Department					
P-3	Loans to Government Servants etc	7610, Loans to Government Servants etc	36,00,000	...	36,00,000
		Total-Parliamentary Affairs Department			36,00,000
Housing Department					
Q-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	3,46,00,000	...	3,46,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		Total-Housing Department	3,46,00,000	...	3,46,00,000
		Public Health Department			
R-3	Capital Outlay on Medical and Public Health	4210, 6003, Internal Debt of the State Government	8,76,80,000	1,000	8,76,81,000
R-4	Loans to Government Servants etc	7610, Loans to Government Servants etc	76,91,70,000	...	76,91,70,000
		Total-Public Health Department	85,68,50,000	1,000	85,68,51,000
		Medical Education and Drugs Department			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	14,05,77,05,000	...	14,05,77,05,000
S-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	10,00,11,000	...	10,00,11,000
		Total-Medical Education and Drugs Department	14,15,77,16,000	...	14,15,77,16,000
		Tribal Development Department			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, 4202, 4225, Capital Outlay on Education, Sports, Art and Culture Castes,Scheduled Tribes,Other Backward Classes and Minorities 4250, 4402, Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation	26,33,53,65,000	...	26,33,53,65,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
T-8	Loans to Government Servants etc	4406, 4425, 4701, 4702, 5054, 7610, Loans to Government Servants etc	17,31,10,000	...	17,31,10,000
T-10	District Schemes	4225, Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities	3,62,95,06,000	...	3,62,95,06,000
T-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	24,50,000	...	24,50,000
		Total-Tribal Development Department	30,14,04,31,000	...	30,14,04,31,000
		Environment and Climate Change Department			
U-5	Loans to Government Servants etc	7610, Loans to Government Servants etc	1,65,31,000	...	1,65,31,000
		Total-Environment and Climate Change Department	1,65,31,000	...	1,65,31,000
		CO-OPERATION, MARKETING AND TEXTILES DEPARTMENT			
V-3	Capital Expenditure on Social Services	4425, 4435, 4851, 5475, Capital Outlay on Co-operation Capital Outlay on Other Agricultural Programmes Capital Outlay on Village and Small Industries. Capital Outlay on Other General Economic Services	3,74,12,27,000	...	3,74,12,27,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.		
Y-6	Capital Expenditure on Economic and Social Services	4215, 4402, 4702, 6215,	Capital Outlay on Water Supply and Sanitation Capital Outlay on Soil and Water Conservation Capital Outlay on Minor Irrigation Loans for Water Supply and Sanitation	35,91,32,000	5,00,000	35,96,32,000
Y-7	Loans to Government Servants etc	7610,	Loans to Government Servants etc	6,30,60,000	...	6,30,60,000
			Total-Water Supply and Sanitation Department.	42,21,92,000	5,00,000	42,26,92,000
			Skills, Employment, Entrepreneurship And Innovation Department			
ZA-3	Loans to Government Servants etc	7610,	Loans to Government Servants etc	26,82,50,000	...	26,82,50,000
			Total-Skills, Employment, Entrepreneurship And Innovation Department	26,82,50,000	...	26,82,50,000
			Maharashtra Legislature Secretariat			
ZC-3	Loans to Government Servants etc.	4216, 7610,	Capital Outlay on Housing Loans to Government Servants etc	3,53,61,03,000	...	3,53,61,03,000
			Total-Maharashtra Legislature Secretariat	3,53,61,03,000	...	3,53,61,03,000
			Tourism and Cultural Affairs Department			
ZD-5	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	46,01,34,000	...	46,01,34,000
ZD-6	Loans to Government Servants etc	7610,	Loans to Government Servants etc	1,58,00,000	...	1,58,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Rs. Rs.	
			Rs.	Rs.	Rs.
		Total-Tourism and Cultural Affairs Department	47,59,34,000	...	47,59,34,000
		Minorities Development Department			
ZE-2	Capital Outlay on Social Security and Welfare	Capital Outlay on Social Security and Welfare	25,50,00,000	...	25,50,00,000
ZE-3	Loans to Government Servants etc	Loans to Government Servants etc	1,13,10,000	...	1,13,10,000
		Total-Minorities Development Department	26,63,10,000	...	26,63,10,000
		Marathi Language Department			
ZF-4	Capital Outlay on Public Works	Capital Outlay on Public Works	39,43,00,000	...	39,43,00,000
ZF-5	Loans to Government Servants etc	Loans to Government Servants etc	2,26,01,000	...	2,26,01,000
		Total-Marathi Language Department	41,69,01,000	...	41,69,01,000
		Other Backward Bahujan Welfare Department			
ZG-4	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	25,13,01,000	...	25,13,01,000
ZG-5	Loans for Housing	Loans for Housing	1,47,01,000	...	1,47,01,000
		Loans to Government Servants etc			
		Total-Other Backward Bahujan Welfare Department	26,60,02,000	...	26,60,02,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
Soil and Water Conservation Department					
ZH-5	Capital Expenditure on Irrigation	4402, 4702,	43,80,47,03,000	...	43,80,47,03,000
ZH-6	Internal Debt of the State Government	6003,	...	1,000	1,000
ZH-7	Loans to Government Servants etc	7610,	5,90,50,000	...	5,90,50,000
Total-Soil and Water Conservation Department			43,86,37,53,000	1,000	43,86,37,54,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Persons with Disabilities Welfare Department					
ZI-4	Capital Outlay on Social Security and Welfare4235,	Capital Outlay on Social Security and Welfare	15,00,00,000	...	15,00,00,000
ZI-5	Loans to Government Servants etc	Loans to Government Servants etc	3,02,91,000	...	3,02,91,000
		Total-Persons with Disabilities Welfare Department	18,02,91,000	...	18,02,91,000
		Total-B-Expenditure on Capital Account	10,58,63,60,39,000	5,72,18,79,62,000	16,30,82,40,01,000
		Grand Total	57,25,77,25,67,000	12,00,90,26,89,000	69,26,67,52,56,000